

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)  
(Chennai Circuit Bench)**

**IA no. 331 of 2013 in DFR no.1854 of 2013**

**Dated : 21<sup>st</sup> October, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Tamil Nadu Generating & Distribution  
Corporation Ltd. ...Appellant(s)**

**Versus**

**PPN Power Generation Co. Pvt. Ltd. & Anr. ...Respondent(s)**

**Counsel for the Appellant(s): Mr. S. Vallinayagam**

**Counsel for the Respondent(s):**

**ORDER**

**(IA No. 331 of 2013 - for delay in filing)**

Issue notice to all the Respondents returnable on 06.11.2013. Dasti  
service is permitted.

Post the matter on **06.11.2013 at Delhi Bench.**

**(Rakesh Nath)  
Technical Member  
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**(Justice M. Karpaga Vinayagam)  
Chairperson**